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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ C.O.(COMM.IPD-CR) 777/2022

HT MEDIA LIMITED

.....Petitioner

Through: Mr. Ashish Verma & Mr. Akhil  
Ranganathan, Advs.

versus

SUPER CASSETTES INDUSTRIES LIMITED

.....Respondent

Through: Mr. Aditya Mathur, Adv.

**CORAM:**

**HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA**

**ORDER**

% **27.11.2025**

Learned counsel for the parties request that the matter to be placed before the learned Joint Registrar (J) for completion of admission/denial of documents.

List before the learned Joint Registrar (J) on **18.12.2025**.

**MANMEET PRITAM SINGH ARORA, J**

**NOVEMBER 27, 2025/ng**